NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 94/397-398/NCLT/AHM/2016 (New) C.P. No. 34/397-398/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.05.2017

Name of the Company:

Vortex Ice Cream Pvt. Ltd. & Ors.

V/s.

Vadilal Chemicals Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. SHAMIK BHATT

2. PAVAN S. GODJAWALA ADVOCATE

RESPONDENT NOS. 3, 4 28 Mulliane

None present for Petitioner. Learned Advocate Mr. Shamik Bhatt present for Respondents no. 1, 2, 5 and 7. Learned Advocate Mr. Pavan Godiawala present for Respondents no. 3, 4 and 8.

Orders reserved.

MEMBER JUDICIAL

Dated this the 31st day of May, 2017.